

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

IB-889(ND)/2019

In

IA 2910, 2724, 1381, 766, 1886, 1640/2020 & CA-107, 872/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenhing Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 21.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Kanishk Khetan IA-766/2020

For the Respondent/CD

: Ms. Anjali Sharma, Mr. Sumit Bhasin, Mr. Guneet Bhasin , Ms. Anju Suri R-3 for CA 872/2019, Mr. Rajesh Rai, Mr. Manmeet Singh Marwah R-3

For the Intervener /IRP

: Mr. Nilotpal Shyam, Mr. Mohd. Nazim Khan

For HDFC Bank

: Mr. Kunal Tandon, Ms. Richa Sandilya

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 28.09.2020.



(Madhu Narula)

Court Officer